



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

N O T I C E

IT IS FOR INFORMATION TO ALL CONCERNED THAT THE BELOW MENTIONED CASES LISTED ON 14-10-2020 WILL BE TAKEN UP BY THE HON'BLE COURTS VIA REMOTE VIDEO CONFERENCING AS FOLLOWS:

NAME OF THE HON'BLE JUDGE(s)	ITEM NO(s).
HON'BLE THE CHIEF JUSTICE (ACTING) AND HON'BLE MR. JUSTICE M. CHOUDHURY	ITEM NO(s). 5, 6, 7, 9 & 11
HON'BLE MR. JUSTICE M. R PATHAK	ITEM NO(s). 1 & 25 (After completion of other matters of the list subject to availability of time)
HON'BLE MR. JUSTICE S. SHYAM	ITEM NO(s). 15, 18, 19,27 & 31
HON'BLE MRS. JUSTICE R. K PHUKAN	ITEM NO(s). 2, 22, 28 & 32
HON'BLE MR. JUSTICE A.M.B. BARUA	ITEM NO(s). 1 to 49, 55 & 70
HON'BLE MR. JUSTICE K R. SURANA AND HON'BLE MR. JUSTICE A. BORTHAKUR	ITEM NO(s). 4
HON'BLE MR. JUSTICE M. A. ALI	ITEM NO(s). 18 & 20
HON'BLE MR. JUSTICE S. K MEDHI	ITEM NO(s). 7 & 22
HON'BLE MR. JUSTICE S. SAIKIA	ITEM NO(s). 4, 6, 7 & 8 to 22

BY ORDER

Dated Guwahati, the 13th October, 2020.



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Clarification

The earlier process of mentioning for listing of case(s) (as introduced vide clause 2(h) of Notification dated 15-04-2020) is discontinued.

BY ORDER

Dated Guwahati, the 13th October, 2020.